

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 16th September, 2014

NOTIFICATION

No.HC.XLV.340/2012/ 1765 /PM&P ### In supersession of earlier notification No.HC.VII.340/2012/4108/A dated 10.05.2013, Hon'ble the Chief Justice (Acting) has been pleased to assign Smt Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland to act as the Central Project Coordinator (CPC) for the State of Nagaland, in addition to her present duties.

Shri Mayang Lima, Registrar, Gauhati High Court, Kohima Bench is relieved from the duties of the Central Project Coordinator (CPC), Nagaland.

This order will come into force immediately.

By Orders etc
Sd/- M K Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.VII.340/2012/ 1766-81 / A dated 16.09.2014.

Copy to-

1. The Secretary (Justice) to the Government of India, Department of Justice, Ministry of Law & Justice, New Delhi, secy-jus@gov.in, for information.
2. The Member Judicial, E-Committee, Supreme Court of India, New Delhi, ashokukrani@aj.gov.in, for information.
3. Shri CLM Reddy, Deputy Director General, NIC HQRS, New Delhi, clmr@nic.in, for information.
4. The Registrar (Vigilance)/Registrar (Judicial & IT)/Registrar (Administration), Gauhati High Court, Guwahati, for information.
5. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, for his Lordship's information.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima, nagaland-ghc@indianjudiciary.gov.in, for information & necessary action.
7. The Joint Registrar (PM&P) & CPC, Gauhati High Court, Guwahati, for information.
8. Smt Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland, for information.
9. The State Informatics Officer, NIC, Nagaland State Centre, Kohima, sio-ngl@nic.in, for information.
10. Shri Sumitav Saikia, Technical Director, NIC, Assam State Centre, asm-sumitav@nic.in, for information.
11. The P.S. to Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for his Lordship's information.
12. The P.S. to Hon'ble Mr Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for his Lordship's information.
13. The P.S. to Hon'ble Mr Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati, for his Lordship's information.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati, for information.


REGISTRAR GENERAL